NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others
CP 184/16	TP 102/17	For settlement	433(e)	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Shaktridhae. S.S.

Respondent

No representation for petitioner. Counsel for corporate debtoir is present. The matter is again listed for final hearing.

List it on 20.02.2018.

MEMBER (T)

MEMBER (J)